

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL**

**APPLICATION NUMBER :  
PETITION NUMBER : TCP/62/ (IB)/2017  
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD  
NAME OF THE RESPONDENT(S) : SUN PAPER MILL LTD  
UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	K.K. MURALITHARAN	Counsel for Respn	ve
2.	K. Arun pradeesh	Counsel for petition	Ar

**ORDER**

Mr. K. Arun Pradeesh, counsel for petitioner present. Mr. K.K. Muralitharan, counsel for respondent present. Counsel for Petitioner submitted that his senior counsel could not appear before this Adjudicating Authority as that he is held up at Indore. Time is extended at request of both the counsel for submitting arguments. Put up on **22.08.2017 at 10.30 A.M.**

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(K. Anantha Padmanabha Swamy)  
Member (Judicial)